

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 190 of 2015 & IA No. 324 of 2015  
&  
Appeal No. 272 of 2015 & IA No. 440 of 2015

Dated : 18<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member

Appeal No. 190 of 2015 & IA No. 324 of 2015

In the matter of :

M/s. Maithon Power Ltd.	...	Appellant(s)
Versus		
West Bengal Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand Mr. Janmali
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Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr.C.K. Rai, Mr. Paramhans for R-1  Mr. M.G. Ramachandran Mr. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2
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Appeal No. 272 of 2015 & IA Nos. 440 of 2015

In the matter of :

M/s. Maithon Power Ltd.	...	Appellant(s)
Versus		
Jharkhand State Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand Mr. Janmali
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Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1  
Mr. M.G. Ramachandran  
Ms. AnushreeBardhan for R-2

**ORDER**

List these matters for further hearing on 02.08.2016.

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*